Annexure-9

Name of the corporate debtor: <u>Linus Agroventures Private Limited</u>; Date of commencement of CIRP: <u>19-02-2020</u>; List of Creditors as on: <u>22-09-2020</u>

List of other creditors (Other than financial creditors and operational creditors)

(Amountin₹)

Sl	Na	Detai	ls of		Details of claim admitted				Amount of	Amount of	Amount	Amou	Remarks
NO.	me	Claim	l						contingent	any	of claim	nt of	, if any
	of	receiı	ed						claim	mutual	not	claim	
	Cre	Date	Amou	Amount	Nature	Amount	Amount	Whethe		dues, that	admitte	undu	
	dit	of	nt	of claim	of	covered	covered	r		may be	d	e	
	or	recei	Claim	admitte	Claim	by	by	related		set- off		verifi	
		pt	ed	d		security	guarantee	party				catio	
						interest						n	

Note: Apart from the claims mentioned above, no other claims have been received from the financial creditors, operational creditors / employees and other Creditors (if any) of the Corporate Debtor as on the last date of receipt of claims. Further, necessary modification shall be done in the above-mentioned list of Creditors incase of any fresh/modified claim received from any creditor, subject to approval of the Hon'ble NCLT.

Anup Kumar Singh Resolution Professional

In the matter of Linus Agroventures Limited

Registration Number: IBBI/IPA-001/IP-P00153/2017-2018/10322

Project Specific email id: <u>ip.linusagro@gmail.com</u>

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